

(b) if so, the measures Government propose to take to meet the requirements in full?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) Measures taken to augment supplies include:

- (i) delicensing of the tractor industry to attract new entrepreneurs to take up and diversify production;
- (ii) requiring the existing indigenous manufacturers to step up production to the licensed capacity;
- (iii) liberal allocation of foreign exchange for import of capital goods and components and assistance in meeting requirements of raw materials; and
- (iv) imports to the extent considered necessary.

Allocation and Distribution of Funds for Food Production

982. SHRI M. N. NAGHNOOR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the funds earmarked for food production under the following heads for the year 1968-69;

(a) development of land, (ii) funds digging wells (iii) funds for distribution and extension of Hydel Power Lines for lift Irrigation, (iv) funds for supply of diesel pump sets and electric irrigation pump, etc;

(b) the funds proposed to be allotted for the Fourth Five Year Plan; and

(c) the machinery through which the funds are to be disbursed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI

ANNASAHIB SHINDE): (a) Information is being collected from the State/Union Territory Governments and will be placed on the Table of the House.

(b) The Fourth Plan proposals are still in the formulation stage and, therefore, it is not possible to give any indication regarding funds proposed to be allotted under these schemes.

(c) The funds are disbursed by the State Governments departmentally through cooperative and/or other institutions and agencies, depending upon the nature of the schemes.

Damage to Maize Exported from Haryana

983. SHRI YASHPAL SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Swatantra Party has demanded an inquiry into the negligence on the part of Railways and the Food Corporation of India in causing damage to about Rs. 10 crores worth of maize exported by Haryana dealers to other States; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) A communication each from Shri N. G. Ranga and Shri Dahyabhai V. Patel has been received by Government in this connection.

(b) These communications have been examined and individual replies have been sent to the M.Ps. concerned. Approximately 3,000 tonnes of maize valued at about Rs. 21 lakhs was seized and confiscated by the Central Bureau of Investigation in Calcutta for contravention of the Northern Inter-Zonal Maize (Movement Control) Order, 1967. The maize confiscated has been disposed of under the orders of the courts. There has